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CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH: NEW DELHI

0.A. NO. 63/90

New Delhi this the 3 st May 1994

Hon'ble Mr. J.P. Sharma, Member (J) Hon'ble Mr. B.K. Singh , Member (A)

Shri N.S. Tolia, Resident of 30A, Pocket B, Phase II, Mayur Vihar, New Delhi-110 091.

... Applicant

(By Advocate : Shri G.D. Gupta)

Vs.

- The Lt. Governor, Union Territory of Delhi Raj Niwas, Delhi-110 054.
- 2. Delhi Administration, through its Chief Secretary, 5 Sham Nath Marg, Delhi-110 054.
- The Director of Education, Delhi Administration, Old Secretariat, Delhi.
- 4. Dr. Sita Ram Sharma,
 Assistant Director of Education,
 C/o The Director of Education,
 Delhi Administration,
 Delhi.
- 5. Amt. Nayyar, Dy. Director of Education
- 6. Smt. N. Kanwar,
 Asstt. Director of Education/
 Education Officer
- Smt. Usha Menon,
 Dy. Director of Education.
- 8. Shri R.D. Bhatnagar, Education Officer

(By Advocate : None)

C/o The Director of Education, Delhi Administration, Old Secretariat, Delhi

ORDER (Oral)

Hon'ble Mr. J.P. Sharma, Member (J)

The learned counsel for the applicant gave a statement at the Bar that the relief prayed by the

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(B)

applicant has since been granted by the administration itself so the O.A. does not survives. The application, is therefore, dismissed as infructuous on the statement of the counsel for the applicant leaving the parties to bear their own costs.

(B.Kosingh) Member(A)

(J.P. Sharma)
Member(J)

Mittal